

Shri H. N. Mukerjee: Is the publicity conducted usually in general terms or are concrete suggestions offered to the agriculturists so that they can really objectively improve production?

Shri Karmarkar: Concrete suggestions regarding particular method etc., as my hon. friend must be knowing are carried on much more by scientific societies like the Council of Agricultural Research. Special pamphlets are published by them which are available to all concerned.

This particular work is being carried on by the States and is meant for the general public. What we do is to co-ordinate and supplement what they have been doing; but it is mainly their job.

Shri Nana Das: May I know, Sir, whether Government have issued any instructions to State Governments to take over lands left fallow by the landlords and zamindars?

Shri Karmarkar: We have not considered that aspect yet.

Pandit Thakur Das Bhargava: What amount is spent for publicity in the English language?

Shri Karmarkar: I have not got the break-up. Whatever information I have I have given.

WHEAT PRICES

*2121. **Shri A. C. Guha:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the price of U.S.A. loaned wheat is higher than the present price of wheat in the international market; and

(b) if so, whether Government have asked the U.S.A. Government to revise the rate and with what result?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) No. The wheat in question was purchased by us from time to time at the prices prevailing in the U.S.A. market.

(b) Does not arise.

Shri A. C. Guha: My question was about the wheat we got on loan; not wheat purchased by us from time to time.

Shri Karmarkar: That was purchased in the open United States market at the rates prevailing at the time.

Shri A. C. Guha: May I know the present rates and the rates at which the wheat was purchased.

Shri Karmarkar: I said on an earlier occasion that it is not possible to disclose the price.

Shri A. C. Guha: May I know whether the price that was paid was higher than the prevailing price?

Shri Karmarkar: I have no idea at the moment.

BHUPAT

*2122. **Shri Dabhi:** Will the Minister of **States** be pleased to state:

(a) whether it is a fact that Bhupat the notorious outlaw of Saurashtra, has fled to Sind and has been arrested by the Pakistani Police in Karachi; and

(b) if the answer to part (a) above be in the affirmative, whether Government have taken steps to see that Bhupat is handed over to the Saurashtra Government with a view to making him stand his trial in a Court of Law in Saurashtra?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) The question is under consideration.

Shri Dabhi: Are there any reciprocal arrangements for the extradition of persons between the two countries?

Dr. Katju: At present none.

Shri A. C. Guha: Have there been any other cases between India and Pakistan about extradition of suspected accused persons?

Dr. Katju: Not to my knowledge.

Shri H. N. Mukerjee: Has Government made any enquiries into the allegations made even on the floor of the House that important personalities in Saurashtra were associated with the running away of Bhupat?

Dr. Katju: The question does not— with all respect—arise out of this question.

Shri M. L. Dwivedi: May I know what is the total number of outlaws who have taken shelter in Pakistan from India?

Dr. Katju: I have no knowledge at all.

Jonab Amjad Ali: Is it the ruling of the Chair that Mr. Mukerjee's question does not arise out of this?

Mr. Speaker: Supposing I say it is within this question, the hon. Minister's answer would be that he does not know, because it is a matter for the State Government.